COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 96 OF 2015

Dated: 12th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: Kerala State Electricity Board Ltd Appellant(s)				
Versus Kerala State Electricity Regulatory Commission				Respondent(s)
Counsel for the Appellant(s) :		Mr. P. V. Dinesh Ms. Arushi Singh		
Counsel for the Respondent(s) :		Mr. Ram Babu Mr. Ramesh Babu for R-1		

<u>ORDER</u>

The Learned Counsel appearing for the appellant prays for adjournment of the matter for another four weeks' time.

His submission is placed on record.

Re-list this matter on <u>17.04.2018</u>, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/kt